


OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In continuation to this office order No. 1930/51437-51587/F.1(3)/Gaz/19 dated 04.09.2019 and in exercise of the powers conferred under rule 2 (XII) of the General Financial Rules, 1958, the undersigned, as Head of the Department hereby declares **Sh. Ashish Aggarwal**, Addl. Sessions Judge (Central) Tis Hazari Courts, Delhi as Head of Office in place of Sh. Virender Kumar Bansal, Judge, Family Court (Central) and **Ms. Chetna Singh**, ACMM (Central) as Asstt. Head of Office, in respect of the Establishment of this office as well as Judicial Officers, with immediate effect, till further orders.

However, the correspondence with the High Court of Delhi will be done only through the undersigned.


(GIRISH KATHPALIA) 06.9.19
District & Sessions Judge (HQs)
Delhi 

No. 1948/66658-683 /F.1(3)/Gaz/19

Dated 06 SEP 2019

Sub:-Authorization of Officer In-charge (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complex, Delhi/New Delhi/Rouse Avenue.
3. Sh. L.K. Gaur, ADJ (Central)/Controlling Officer, Tis Hazari Courts, Delhi.
4. Sh. V.K. Bansal, Judge, Family Court (Central), Tis Hazari Courts, Delhi.
5. The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi.
6. The Sr. AO(J), Admin. Branch (I,II&III), General Branch (Central) Tis Hazari Courts, Delhi.
7. Sh. Amit Badoni, DDO/AO, Accounts Branch (Central) Tis Hazari Courts, Delhi.
8. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
9. The Branch Manager, State Bank of India, Tis Hazari Courts, Delhi.
10. The Pay and Accounts Officer No. VI, Tis Hazari Courts, Delhi.
11. The P.S. to the undersigned.
12. The PRO/APRO, Tis Hazari Courts, Delhi.
13. The Website Committee, Tis Hazari Courts, Delhi.
14. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi 